

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 104, 105 & 106 of 2012

Dated : 1st October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Company Ltd. Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for Respondent (s) : Mr. Buddy A. Ranganadhan

ORDER

The learned counsel for the Commission assures that the Written Submissions would be filed by him within two days after serving copy on the other side. Accordingly, he is directed to file the same on or before 03.10.2013 after serving copy on the other side.

Post these Appeals for Reporting Compliance on

03.10.2013.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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